

12.00 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

**The Outcome Budget of the Ministry of Health and Family Welfare
for the year 2012-13**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2012-13. in respect of the Ministry Health and Family Welfare.

[Placed in Library. See No. L.T. 6311/15/12]

[MR. DEPUTY CHAIRMAN in the Chair]

**Reports and Accounts (2010-11) of various companies
and related papers**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (i) (a) Fiftieth Annual Report and Accounts of the Hindustan Photo Films Manufacturing Company Limited (HPF), Chennai, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. See No. L.T. 6237/15/11]

- (b) Statement by Government accepting the above Report.
- (ii) (a) Forty-seventh Annual Report and Accounts of the Instrumentation Limited (IL), Kota, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying of papers mentioned at (1) above.

[Placed in Library. See No. L.T. 6236/15/11]

I Notifications of the Ministry of Environment and Forests.

II Reports and Accounts (2010-11) of the FRLHT, Bangalore and related papers.

III The Outcome Budget of the Ministry of Environment and Forests.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATRAJAN): Sir I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the

Ministry of Environment and Forests under sub-section (3) of Section 63 of the Water (Prevention and Control of Pollution) Act, 1974:—

- (1) No. B-12015/33(34)/Co-Ord/2009, dated the 20th October, 2011, publishing the Scientific and Technical group 'A' posts in Central Pollution Control Board (Amendment) Regulations, 2011.

[Placed in Library. See No. L.T. 6285/15/12]

- (2) No. B-12015/33(24)Co-Ord/2007, dated the 13th December, 2011, publishing the Central Pollution Control Board (Method of Recruitment, Terms and Conditions of Service of Officers and other Employees other than Member Secretary) (Amendment) Regulations, 2011.

[Placed in Library. See No. L.T. 6284/15/12]

- (3) G.S.R. 803 (E), dated the 9th November, 2011, publishing the water (Prevention and Control of Pollution) Amendment Rules, 2011.

[Placed in Library. See No. L.T. 6283/15/12]

- (4) G.S.R. 830 (E), dated the 24th November, 2011, publishing the Water (Prevention and Control of Pollution) Amendment Rules, 2011.

[Placed in Library. See No. L.T. 6282/15/12]

- (5) G.S.R. 831 (E), dated the 24th November, 2011, publishing the Central Pollution Control Board (Qualifications and other Terms and Conditions of Service of Chairman) Rules, 2011.

[Placed in Library. See No. L.T. 6282/15/12]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Center of Excellence for Medicinal Plants and Traditional Knowledge, Foundation for Revitalisation of Local Health Traditions (FRLHT), Bangalore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Center.
- (c) Statement giving reasons for the delay in laying papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6461/15/12]

III. A copy (in English and Hindi) of the Outcome Budget, for the year 2012-13, in respect of the Ministry Environment and Forests.

[Placed in Library. See No. L.T. 6281/15/12]

I. Notifications of the Ministry of Finance.

II. Reports (2010-11) on the working of PSBs.

III. The Outcome Budget of the Flagship Programmes (2012-13).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAYAN MEENA): Sir, I lay on the table—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the